

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-23/2005/2734/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
Member, MACT,
Nagaon.

Dated Guwahati, the th 26 April, 2022

Sub:- **Special casual leave.**

Ref:- Your Email dated 22.04.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **special leave on 22.04.2022 along with station leave permission, from the morning of 22.04.2022 till the morning of 25.04.2022**, as prayed for. The in-charge District and Sessions Judge, Nagaon would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-23/2005/2335-2736/A. dated , 26-04-2022

Copy to:

1. The District and Sessions Judge, Nagaon .
2. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rda